

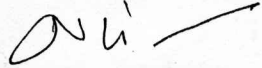
OFFICE OF THE DISTRICT & SESSIONS JUDGE, FATEHGARH SAHIB

No. — /E.B.

Dated: 6/02/2020.

CORRIGENDUM

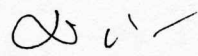
In partial modification of advertisement issued by this office vide Endst No. 650/E,B dated 27.01.2020 published in the newspaper "Daily Chardikala", Patiala, on 03.02.2020 for filling up of 4 posts of Peon, 1 post of Process Server and 4 posts of Mali lying vacant in this Sessions Division, the age of the candidate should be between 18-35 years as on 01.10.2019 instead of 01.01.2020. Relaxation in age to the reserved categories shall be as per Punjab Govt. instructions.


District & Sessions Judge,
Fatehgarh Sahib.

Endst. No. 903 /E.B.

Dated: 6/02/2020.

1. All the District & Sessions Judges in the State of Punjab
2. Employment Officer, Employment Exchange, Fatehgarh Sahib, for sending the list of eligible candidates for the abovesaid posts.
3. Daftri of this office with the direction to affix the Public Notice on the Notice Boards of all the Courts and to report.
4. The Manger, Daily Charhdikala Newspaper, Patiala with the request to publish the above mentioned public appointment Notice in the Daily Charhdikala Newspaper and send the copy of same alongwith bills to this office at the earliest.
5. System Officer, Fatehgarh Sahib with the direction to upload the same on the official website.


District & Sessions Judge,
Fatehgarh Sahib.